



Government of Jammu and Kashmir
Housing and Urban Development Department
Civil Secretariat, Jammu/Srinagar

Notification
Jammu, the 3rd June, 2019.

SRO 393 - In exercise of the powers conferred by sub-section (4) of section 13 read with sub section (3) of section 23 of the Jammu and Kashmir Municipal Act, 2000, the Government hereby make the following amendments in the Jammu and Kashmir Municipality (Allowances to Members, President and Vice-President) Rules, 2005; namely:-

- (1) In rule 3, for the signs and figures "Rs 300/- and Rs. 150/-", the signs and figures "Rs 750 and Rs 500/-" shall be substituted;
- (2) In rule 4, for the signs and figures "Rs 5,500/-" and Rs 4,500/-" the signs and figures "Rs 15,000/-" shall be substituted respectively.
- (3) In Rule 5, for the signs and figures "Rs. 3,500/-" and "Rs. 3,000/-" the signs and figures "Rs 10,000/-" and "Rs 8,000/-" shall be substituted respectively.
- (4) In Rule 5-A, for the signs and figures "Rs. 2,500/-" and "Rs. 2,000/-" the signs and figures "Rs 5,000/-" and "Rs. 4,000/-" shall be substituted respectively.
- (5) Rule 6 shall be substituted by the following;
"6. Other facilities for President, Vice-President and Members:- The President, Vice-President and Members shall be entitled for reimbursement of usage bill of telephone facility subject to a monthly ceiling of Rs. 500/-".

By order of the Government of Jammu and Kashmir.

Sd/-

(Dheeraj Gupta)

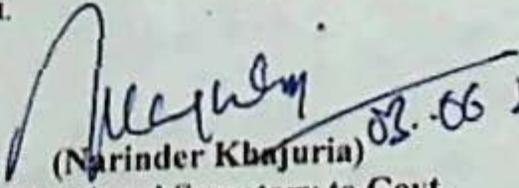
Principal Secretary to Government
Housing & Urban Dev. Department.

Dated: 03.06.2019

No: HUD/Acetts/SMC/133/2018

Copy to the:-

1. Principal Secretary, Housing and Urban Development Department.
2. Divisional Commissioner, Jammu/Kashmir.
3. Commissioner/Secretary to the Government, General Administration Department.
4. Secretary to the Government, Department of Law, Justice and Parliamentary Affairs.
5. Special Secretary to Chief Secretary, for information of the Chief Secretary
6. Commissioner, JMC/SMC.
7. Director, Information, J&K, Kashmir
8. OSD to Advisor (S) to the Hon'ble Governor
9. Government Press, Srinagar, for publication in the extra-ordinary issue of the Government Gazette.
10. Website in charge, Housing and Urban Development Department.
11. Master file/Stock file.


(Narinder Khajuria) 03.06.2019
Additional Secretary to Govt.
Housing and Urban Dev. Department.